

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST**

**DATE: 28th January, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

SUPPLEMENTARY CAUSELIST LIST

S.No	Case No.	Parties	Counsel For Parties
CASE OF COURT NO.2			
FOR ADMISSION			
1.	M.A.No.53/2015 in Original Application No.328/2013.	Lokendra Kumar Vs. State of U.P. & Ors.	Ms. Pooja Dhar, & Mr. Anoop Trivedi Adv. for Applicant in M.A.No.53/2015.

For order, cause list and other information please visit our website: www.greentribunal.gov.in